

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2016 &
IA NOS. 531 OF 2016 & 309 OF 2017**

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Singareni Collieries Co. Ltd.

.... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan for R-1

Ms. Swapna Seshadri
Ms. Parichita Chudhury for R-2

Mr. D. Bharathi Reddy for TSERC

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **24.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**